

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 30.09.2019 (MONDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 196 of 2019	Pratima P. Shah Vs. IDBI Bank Ltd & Ors.  <b>With</b>	Ashu Kansal	Kanishk Khetan-R2 Dhruv Varma-R6 Sanjeev Kumar Sirwalia-IDBI
<b>2.</b>	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Ashu Kansal-R1 Nikunj Hurria-R2 Shakunt Saumitra-R7 Kshitij Parashar-R8

**10: 40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3052 of 2019 in Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd. <b>With</b>	Saswat Pattnaik	Rajesh Bohra Pawan Sharma-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr. <b>With</b>	Ashish Mukhi	Rajesh Bohra Pawan Sharma-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 439 of 2019	HDFC Bank Ltd. Vs. Ashapura Minechem Ltd.	Kunal Tandon	Rajesh Bohra Pawan Sharma-RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	Priyaka Ghorawat
<b>5.</b>	Comp. App. (AT) (Ins) No. 618 of 2019	G.R.K. Reddy. Vs. ICICI Bank Ltd & Ors.	Nithin Chowdary	D. Sreenivasan-R1 K. Moorthy-R2 Vasudevan-RP
<b>6.</b>	Comp. App. (AT) (Ins) No. 840-841 of 2019	Abstract Logixtix Pvt Ltd. Vs. Nuddea Plantations Pvt & Ors.	Sukesh Ghosh	Delip Niranjan-R2 Smriti Churiwal-R3
<b>7.</b>	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr.	Rajiv Singh	

		<b>With</b>		
8.	Comp. App. (AT) (Ins) No. 934 of 2019	State Bank of India. Vs. Phoenix ARC Pvt Ltd & Ors.	Chintan Chinnappa	
9.	Comp. App. (AT) (Ins) No. 866 of 2019	Vinay Kumar Mangalam. Vs. Punjab National Bank & Anr.	G. Ananda Selvam	
10.	Comp. App. (AT) (Ins) No. 902 of 2019	Alpha Corp Development Pvt Ltd. Vs. Earth Infrastructure Ltd. Through Resolution Professional, Aakash Shinghal	Sandeep Bhurarira	
11.	Comp. App. (AT) (Ins) No. 903 of 2019	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala	
12.	Comp. App. (AT) (Ins) No. 910 of 2019	Fourth Dimension Solutions Ltd. Vs. American Express Banking Corp.	Dinesh Kumar Sabharwal	
13.	Comp. App. (AT) (Ins) No. 981 of 2019	Vikas Kumar Vs. Orion Trading Company	Rajiv Ranjan Dwivedi	
14.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	Anirudh
15.	I.A No 2575 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	Abhijeet Sinha- R2,4&5 Rishi Sood-R5

**For Admission (Fresh Cases)**

16.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
17.	Comp. App. (AT) (Ins) No. 1006 of 2019	Sudeep Mahendra Shah & Anr. Vs. Cornelian Properties Pvt. Ltd.	Ankur Singhal	
18.	Comp. App. (AT) (Ins) No. 1007 of 2019	Anil Goel. Liquidator, VISA Power Ltd. Vs. Vishambhar Saran & Ors.	Kanishk Khetan	
19.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	
20.	Comp. App. (AT) (Ins) No. 1009 of 2019	Punjab National Bank. Vs. Kannan Tiruvengadam. RP for EMC Ltd.	Rajesh Kumar	
21.	Comp. App. (AT) (Ins) No. 1010 of 2019	K.B. Polychem (India) Ltd. Vs. Kaygee Shoetech Pvt Ltd.	Shailender Kumar	

22.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	
23.	Comp. App. (AT) (Ins) No. 1012 of 2019	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt Ltd.	Anil Kumar	
24.	Comp. App. (AT) (Ins) No. 1013 of 2019	COC Represented Through UCO Bank. Vs. Parag Sheth. IRP of Digjam Ltd.	Vicky Dang	
25.	Comp. App. (AT) No. 264 of 2019	Priya Fabricator Pvt Ltd. Vs. The Registrar of Companies, Pune.	Anirban Tripathy	
26.	Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)
27.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd & Anr.	Santosh Kumar	
28.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd & Anr.	Santosh Kumar	

**For Admission (After Notice)**

29.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. <b>With</b>	Arvind Kumar	Heena George Misha (R-SBI)
30.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. <b>With</b>	Arvind Kumar Gupta	Heena George Misha (R-SBI)
31.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	Henna George
32.	Comp. App. (AT) (Ins) No. 887 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sai Regency Power Corporation Pvt Ltd & Anr.	Arun Krishnan	
33.	Comp. App. (AT) (Ins) No. 859 of 2019	Good Morning Fin-Advisory Pvt Ltd. Vs. P.C. Jain Textiles Pvt Ltd.	Gaurav Bahl	
34.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1

35.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
36.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
37.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt Ltd.	Manish Raghav	S.N. Gautam
38.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. <b>With</b>	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
39.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
40.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	Sanjit Kumar Nayak (R1), Ashish Aggarwal (R4-5)
41.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
42.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt Ltd.	Pradeep K. Mittal	
43.	Comp. App. (AT) (Ins) No. 909 of 2019	Sarita Vishal. Vs. Aarti Security Services. <b>With</b>	Shiv Kumar Suri	
44.	Comp. App. (AT) (Ins) No. 929 of 2019	Sarita Vishal. Vs. Anupam Enterprises & Anr.	Shiv Kumar Suri	Sourabh Gupta-R1
45.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
46.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
47.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. <b>With</b>	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
48.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma- R1 Abhijeet Sinha-R2

<b>49.</b>	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra
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**After the above or 12: 00 Noon, whichever is earlier.**

**For Orders**

<b>50.</b>	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3
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**For Admission (After Notice)**

<b>51.</b>	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam-BOB Mithun Shashank-IBBI Pooja Pandey-R1
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**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)
<b>2.</b>	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh

**For Hearing**

<b>3.</b>	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)  <b>Part Heard</b>	Adani Gas Limited (AGL) Vs. CCI &Anr.  <b>With</b>	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
<b>4.</b>	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) <b>Part Heard</b>	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan

5.	Competition App.(AT) No. 63 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
6.	Competition App.(AT) No. 64 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
7.	Competition App.(AT) No. 65 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
8.	Competition App.(AT) No. 66 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
9.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
10.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors <b>With</b>	Gautam Shahi	Navdeep Singh Suhag-CCI
11.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Naveen Chawla	Saurabh Mishra-CCI
12.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	P.K. Bhalla	
13.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	M.M. Sharma	Sanyat Lodha-R1
14.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
15.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. <b>With</b>	Rishi Agrawala	

16.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Avdhesh Bairwa	Saurabh (R-CCI)
17.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Pankaj Bhagat	Sanyat Lodha
18.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Anil Kumar Mishra	Sanyat Lodha
19.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Sanyat Lodha
20.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. <b>With</b>	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan-R3
21.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Navdeep Singh Suhag-R1
22.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sushil Shukla	Saurabh Mishra
23.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
24.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
25.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1

<b>26.</b>	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha
<b>27.</b>	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain

**Note: The Court will rise at 03: 00 PM.**

**Copy to: -**

- 1. Notice Board**
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**By Order**

**-sd/-**

**Registrar (In charge)**